NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 17.12.2018

NOTICE

Please take notice that the matters listed today in Chairperson's Court except Item No. 1 will be taken up by the Single Bench Comprising of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) in Court No. 3.

By Order -sd/-

Registrar

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